## **BUSINESS ADVISORY COMMITTEE**

(Fourteenth Lok Sabha)

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## TWENTY-FIFTH REPORT

(Presented on 12.5.2006)

The Business Advisory Committee held a sitting on Wednesday, the  $10^{th}$  May, 2006.

- 1. The Committee recommend the allocation of time to the following items of business as shown against each:
  - (1) The Banking Regulation (Amendment) Bill, 2005. 2 1/2 hours (Consideration and Passing)
  - (2) The Reserve Bank of India (Amendment) Bill, 2005. 2 1/2 hours (Consideration and Passing)
  - (3) The Taxation Laws (Amendment) Bill, 2005. 1 hour (Consideration and Passing)
  - (4) The Constitution (105<sup>th</sup> Amendment) Bill, 2006. 1 hour (Consideration and Passing)
  - (5) The Drugs (Control) Repeal Bill, 2006. 1 hour (Consideration and Passing)
  - (1) The Companies (Amendment) Bill, 2006 as passed by Rajya Sabha.

    (Consideration and Passing)
  - (2) The Code of Criminal Procedure (Amendment) 1 hour Amending Bill, 2006 after it has been passed by Rajya Sabha.

    (Consideration and Passing)

(8) The Assam Rifles Bill, 2006 after it has been passed by Rajya Sabha.

(Consideration and Passing)

NEW DELHI; <u>Dated the 10<sup>th</sup> May, 2006</u> Vaisakha 20, 1928 (Saka) SOMNATH CHATTERJEE Chairman Business Advisory Committee